

Declaration of Assets and Liabilities

Year 2022-23

I, **MD. SHAMIM AHMAD**, son of **LATE ABDUL RASHID**, aged **55** years, belonging to **Bihar Legislative Assembly, Patna** cadre service presently working as **UNDER Secretary, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Nargish Shamim	Faiz Ahmad Faiz (Son)	Nida Fatmi (DAUGHTER)	
(i)	Cash	10000/-	5000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 1406567 /-	(1) SB A/C in SBI Rs. 6597 /-	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC policy annual premium Rs.- 10586/- & Half Yearly 623x2 = 1246	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Motor car BR-01PJ-4571 M.cycle BR1W-0641	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	Gold-100 gms	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

[Signature]
7.2.2023

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	PLOT NO.-1055 HOUSE NO.-726H/2 WARD NO.-05 SAMANPURA, RAJABAZAR PATNA	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs.-224007 /- for the Assessment Year 2022-23 PAN No- ACPU3865F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No.

PTS/BLA-189

Gender

:- M (M/F)

Date of Birth

:- 1 5 1 1 1 9 6 7 (DD/MM/YY)

Class/Group

:- A (A/B/C)

Cader

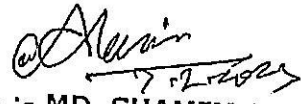
:- BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE.
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

Signature-



Name of Employee:- :- MD. SHAMIM AHMAD

Designation: UNDER SECRETARY

Department: BIHAR VIDHAN SABHA, PATNA

Place: PATNA

Date : 07.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.